IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 1060/2016

IN THE MATTER OF:

M/s Radiant Complast Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391-394

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Praveen Kumar Mittal, Advocate

For the ROC / RD (NR) Delhi

- Mr. Manish Raj, Company Prosecutor

For the OL Delhi

:- Ms. Chetana Kandpal, Company Prosecutor

ORDER

ORDER IS RESERVED

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)